NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.54/9/HDB//2017
NAME OF THE COMPANY	Athena Chattisgarh Power Limited
NAME OF THE PETITIONER(S)	Energy Infraconsulting India Privvate Limited
NAME OF THE RESPONDENT(S)	Athena Chattisgarh Power Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
h.V. brangadhar	Coursel	9949965784	Ab-

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chaklapani	consel	9441219659	5. chologo

Enclosed Order Sheet

Heard Shri G.V. Gangadhar, learned counsel for the petitioner and Shri S. Chakrapani learned counsel for the respondent.

At the request of the learned counsels, the matter is posted on 03.10.2017

Member (Technical)

Member (Judicial)